

### **Restructuring of BSNL**

1975. SHRI B.S. GNANADESIKAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Sam Pitroda Committee report on restructuring of BSNL suggested splitting of the top post trimming the work force and allowing disinvestment;

(b) if so, the details thereof; and

(c) the decision of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Yes, Sir. The Sam Pitroda Committee has recommended the following in the matter:

Separate the post of the Managing Director/CEO (from CMD), who should be a person with relevant domain expertise, with full Profit/Loss responsibilities and autonomy to manage day to day operations.

Retire or transfer around 100000 employees through best possible processes like VRS.

Disinvest 30% in stages at the appropriate time, say after fundamental changes have been made to enhance enterprise value, through Indian strategic investor and at Initial Public Offering (IPO) to return 10% to the government and use 20% for employee VRS, expansion and operation.

(c) The recommendations of the Sam Pitroda Committee Report were deliberated in Full Telecom Commission meeting held on 7.7.2010. The Telecom Commission has decided to constitute 'Internal Committee' under Chairmanship of Member (Services), Department of Telecommunications to give its recommendations on the report.

### **Child care leave**

1976. SHRIMATI BRINDA KARAT: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether child care leave as implemented for the women employees in Central Government is also being implemented in BSNL, the fully Government owned company;

- (b) if not, the reasons for not implementing in BSNL; and
- (c) whether Government has taken any action in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No, Sir.

(b) BSNL Board formulates policies as per Department of Public Enterprises (DPE) guidelines. DPE has not issued any instructions/guidelines regarding Child Care Leave.

- (c) Does not arise in view of (b) above.

#### **Policy on open standard**

1977. SHRIMATI BRINDA KARAT: Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a policy on open standard is under preparation by the Ministry?
- (b) whether this policy will decide on the document formats in which information will be stored by Government;
- (c) whether Government is considering only royalty free standards or royalty –based standards are also being considered; and
- (d) whether adoption of royalty-based standards will force the public to buy proprietary software from MNCs to access Government documents?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Yes, Sir.

- (b) The policy will enable selection of standards for the document formats.
- (c) and (d) The policy on Open Standards is yet to be finalized.

#### **Broadband connectivity by BSNL**

1978. DR. T. SUBBARAMI REDDY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government plans to award BSNL Rs. 18,000 crore project to improve broadband connectivity in the country;